NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1217/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Jigar Chheda Sole Propritor of Divya Construction

Kumar Builders Mumbai Realty Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

Bankim Ganga Advocate

COMMON ORDER

C.P. No. 1216/I&BP/NCLT/MB/MAH/2017 C.P. No. 1217/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. Form 5 dated 19.07.2017 is on record.
- 3. No one is present from the side of the Debtor.
- 4. The Petitioner is directed to propose the name of the IRP.
- 5. He is also directed to communicate the Debtor the next date of hearing.
- The matter is now listed for hearing on 9th August, 2017. 6.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.07.2017